'प्रोबेशन होस्टल फार बांयज'

७६७. श्री नवाबिंसह चौहान: क्या गृह-कार्य मंत्री सभा पटल पर एक विवरण रखने की कुपा करेंगे जिसमें यह बताया गया हो कि दिल्ली समाज कल्याण निदेशालय के 'प्रोबेशन होस्टल फॉर वॉयज' में जितने लड़के रह चुके हैं अथवा इस समय रह रहे हैं, वे किन किन सरकारी तथा गैर-सरकारी सुत्रों से आये और किन किन कानूनों और नियमों के अनुसार उन्हें वहां प्रवेश दिया गया ?

f [PROBATION HOSTEL FOR BOYS

767. Shri NAWAB SINGH CHAU-HAN; Will the Minister of HOMI AFFAIRS be pleased to lay on the Table of the House a statement showing the official and non-official sources through which all the boys who have resided or are residing at present in the Probation Hostel for Boys of the Social Welfare Directorate, Delhi, came there and the laws and rules under which they were admitted there?!

गृह-कार्य मंत्रालय में उपमंत्री (श्रीमती मरगतम चन्द्रशेखर): विवरण संलग्न है।

विवरण

लड़कों की संख्या	सूत्र जिनके द्वारा लड़के होस्टल में ग्राये	विधिनियम तथा नियम जिनके अधीन लड़कों को होस्टल में प्रविष्ट किया गया
१२१	मजिस्ट्रेट्स (प्रथम श्रेणी) के बाल न्यायालय	बम्बई बाल अधिनियम, १६२४ (अनुच्छेद २७(१), ५१क, ७ तथा ८)
8	मजिस्ट्रेट्स प्रथम श्रेणी के न्यायालय	दिल्ली श्रपराधियों की परिवीक्षा के नियम, १६६० का नियम ३२(२)
२	मुख्य परिवीक्षा श्रविकारी/ परिवीक्षा श्रविकारी	दित्ली अपराधियों की परिवीक्षा के नियम, १६६० का नियम ३२(१)

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANDRA SEKHAR): The required statement is enclosed.

STATEMENT

Number of boys	Sources through which the boys came in the Hostel	Laws and Rules under which a boys were admitted in the Hostel
121	Juvenile Courts of Magistrates	Bombay Children Act, 1924 [Sections 27(1), 512, 7 and 8]
ī	Court of Magistrate 1st Class	Rule 32(2) of the Delhi Proba- tion of Offenders Rules, 1960
2	Chief Probation Officer/Proba- tion Officer.	Rule 32(1) of the Delhi Probation of Offenders Rules, 1960]

EXPORT OF H.M.T. MACHINE TOOLS 768. SHRI SURJIT SINGH ATWAL: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state whether it is a fact that the Hindustan Machine Tools Limited, are going to export machine tools to Europe and America?

THE MINISTER OF STEEL AND **HEAVY INDUSTRIES** (Shri C. SUBRAMANIAM): So far the Hindustan Machine Tools Limited, Bangalore have exported 21 Milling machines and one H26 Lathe to West Germany. Orders lor the export of 2 Milling machines to West Germany are under execution. The company have also arranged to export 31 Lathes to Messrs. Oerlikon Machine Tool Works, Zurich, Switzerland. The possibilities 'of exporting machines to U.S.A. are being explored.

COST OF RAISING COAL AT SUDAMDIH

- 769. SHRI SURJIT SINGH ATWAL: Will the Minister of MINES AND FUEL be pleased to state:
- (a) whether it is a fact that the cost of raising coal at Sudamdih will be higher than that of the private sector collieries; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAOTYA): (a) National Coal Development Corporation's Sudamdih mine will be worked at a greater depth than any of the mines in the private sector, working in the neighbourhood. As the cost figures of private sector collieries are not published, it is difficult to compare the cost of raising coal at Sudamdih with that of the collieries in the private sector. The project report for the Sudamdih mine is under preparation and the economics of the project will be known only after the project report has been prepared.

(b) Does not arise.

NON-AVAILABILITY OF COAL AT N.C.D.C. COLLIERIES

770. SHRI SURJIT SINGH ATWAL: Will the Minister of MINES AND FUEL be pleased to state whether it is a fact that at some of the quarries and collieries of the National Coal

Development Corporation the wagons meant for movement of coal are pulled out empty due to non-availability of coal?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): With its present level of production the National Coal Development Corporation loads about 14,000 wagons per month. Loading of wagons on a particular day depends on several factors, such as availability of wagons at particular times, availability of labour, production of coal being according to schedule or not, such production itself being dependent on various factors inside the colliery. It is quite possible therefore, that sometimes, though rarely, all the wagons cannot be loaded due to one or more of the above reasons, but the reason is not necessarily nonavailability of coal always.

OFFICERS BELONGING TO S.C.S.T. IN LAW MINISTRY

- 771. SHRI B. K. GAIKWAD: Will the Minister of LAW be pleased to state:
- (a) the total number of Class I, Class II and Class III officers serving in his Ministry;
- (b) the number of officers boleng-ing to the Scheduled Castes serving in Class I, Class II and Class III posts respectively; and
- (c) whether the percentage fixed for recruitment of persons belonging to Scheduled Castes and Scheduled Tribes has been completed, and if not, what is the reason therefor?

THE MINISTER OF LAW (SHRI A. K SEN): (a) Class I .. 64